

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Victory Vision Home Appliances Pvt Ltd**

PETITION NUMBER : **CP/IB/1048/2019**

APPLICATION NUMBER : **a) IA(IBC)/1519(CHE)/2024
b) IA(IBC)/2295(CHE)/2023**

ORDER

202)(a) IA(IBC)/1519(CHE)/2024 in CP/IB/1048/2019

Ld. Counsel Ms. Revathi Manivannan for the Applicant. Ld. Counsel Mr. Gajendran Ravi for R2. Ld. Counsel Mr. Ashlin Christo is present in person.

This is a fresh Application seeking recall of the order dated 01.07.2022 in IA(IBC)/534 of 2022 in IBA/1048/2019.

Copy of the Application be served. Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Application for hearing on **05.09.2024**.

202)(b) IA(IBC)/2295(CHE)/2023 in CP/IB/1048/2019

Updated status relating to settlement, if any, to be filed before the next date of hearing.

List the Application for hearing on **05.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)